

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 280 OF 2015 IN  
DFR NO. 1307 OF 2015**

**Dated: 26<sup>th</sup> August, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Open Access User Association ..... Appellant (s)  
Versus  
Madhya Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant(s) : Mr. Matrugupta Mishra  
Mr. Tabrez Malawut  
Ms. Meghana Aggarwal  
Ms. Rumita Dev**

**ORDER**

**IA NO. 280 OF 2015  
*(Leave to file the appeal)***

Counsel for the Applicant/Appellant states that the Applicant/Appellant would file a proper application setting out all the facts. Permission is granted.

List the matter on **04.09.2015.**

**(I.J. Kapoor )  
Technical Member  
Ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**